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## (2022) 03 MAN CK 0051

## **Manipur High Court (Imphal)**

Case No: Writ Petition (C) No. 696 Of 2020

RD Zeepness Anal & Anr

**APPELLANT** 

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State Of Manipur & Anr

**RESPONDENT** 

Date of Decision: March 31, 2022

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

**Advocate:** S. Worthing, A. Vashum

## Judgement

Ahanthem Bimol Singh, J

(Through video conferencing)

Heard Mr. S. Worthing, learned counsel appearing for the petitioners and Mr. A. Vashum, learned GA appearing for the respondents.

The learned GA submitted that the counter affidavit on behalf of the respondents will be filed within 2 (two) days. In view of the above, the learned

GA prayed for taking up this matter on 08.04.2022.

As prayed for, list this case again on 08.04.2022.